

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1158**  
TO BE ANSWERED ON 16/12/2022

**COMMITTEE TO REVIEW LEGAL GUARANTEE OF MSP**

1158. SHRI DEEPENDER SINGH HOODA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:-

- (a) whether Government has formed a Committee to review the issues of legal gurantee on Minimum Support Price (MSP);
- (b) if so, the details thereof along with its composition and present status thereof;
- (c) whether Government has withdrawn the cases in all the States as assured, filed against farmers during the agitation, if so, the details thereof, State-wise; and
- (d) the details of compensation paid to the families of farmers who died during the agitation, State-wise?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Government has constituted a Committee in July, 2022 vide notification dated 18-07-2022 (copy enclosed) to promote natural farming; to change crop pattern keeping in mind the changing needs of the country and to make MSP more effective and transparent. The meetings of the Committee are being held on regular basis to deliberate on the subject matters assigned to it.

(c): As per the inputs received from Ministry of Home Affairs, 86 no. of cases against farmers for withdrawal have been received and concurred with. Further, the Ministry of Railways has issued direction for the withdrawal of all cases registered by Railway Protection Force (RPF) during the farmers' agitation.

(d): Such details are not maintained in the Ministry of Agriculture & Farmers Welfare.

MINISTRY OF AGRICULTURE AND FARMERS WELFARE

(Department of Agriculture and Farmers Welfare)

NOTIFICATION

New Delhi, 12th July, 2022

S.O. 3211(E).—As per announcement of Hon'ble Prime Minister that “A committee will be constituted to promote Zero budget based farming, to change crop pattern keeping in mind the changing needs of the country, and to make MSP more effective and transparent & that the committee will consist of representatives of the Central Government and State Governments, Farmers, Agricultural Scientists and Agricultural Economists”; a committee is being constituted as follows-

1. Chairman

Shri Sanjay Agrawal (Former Agriculture Secretary)

2. Member NITI Aayog (Agriculture)

Shri Ramesh Chand

3. Agricultural Economist

(i) Dr. C.S.C. Shekhar (Indian Institute of Economic Development)

(ii) Dr. Sukhpal Singh (IIM, Ahmedabad)

4. National Award Winning Farmer

Shri Bharat Bhushan Tyagi

5. Representatives of Farmers

(i) Three members from Sanyukta Kisan Morcha (names to be added on receipt)

(ii) Members from other farmer organizations

- Mr. Gunwant Patil

- Shri Krishnaveer Choudhary

- Mr. Pramod Kumar Choudhary

- Shri Guni Prakash

- Mr. Sayyed Pasha Patel

6. Representative of Farmers' Cooperative/Group

(i) Shri Dilip Sanghani, Chairman, IFFCO

(ii) Shri Binod Anand, General Secretary, CNRI

7. Senior Member of the CACP

Mr. Naveen P. Singh

8. Senior Member of Agricultural Universities/Institutions

(i) Dr. P. Chandrashekhar, Director General, National Institute of Agricultural Extension (MANAGE)

(ii) Dr. J.P. Sharma, Vice Chancellor, Sher-e-Kashmir University of Agricultural Sciences and Technology, Jammu

(iii) Dr. Pradeep Kumar Bisen, Vice Chancellor, Jawaharlal Nehru Agricultural University, Jabalpur

9. Representative of the Government of India

(i) Secretary, Department of Agriculture and Farmers Welfare

(ii) Secretary, Department of Agricultural Research and Education and Director General (ICAR)

(iii) Secretary, Department of Food and Public Distribution

(iv) Secretary, Ministry of Cooperation

(v) Secretary, Ministry of Textiles

10. Representatives of State Governments

(i) Additional Chief Secretary/Principal Secretary/Commissioner Agriculture, Karnataka

(ii) Additional Chief Secretary/Principal Secretary/Commissioner Agriculture, Andhra Pradesh,

(iii) Additional Chief Secretary/Principal Secretary/Commissioner Agriculture, Sikkim

(iv) Additional Chief Secretary/Principal Secretary/Commissioner Agriculture, Odisha

11. Member-Secretary

Joint Secretary (Crops)

Subject matter of constitution of the Committee

A) M. S. P.

1. Suggestions to make available MSP to farmers of the country by making the system more effective and transparent.

2. Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific.

3. To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities.

#### B) Natural Farming

1. Suggestions for programmes and schemes for value chain development, protocol validation & research for future needs and support for area expansion under the Indian Natural Farming System by publicity and through involvement and contribution of farmer organizations.

2. To suggest strategies for making Krishi Vigyan Kendra (KVKs) and other Research & Development institutions as knowledge centres, and introduction of natural farming system curriculum and skill development courses in the Universities & other educational Institutions.

3. To suggest farmer friendly alternative certification system and marketing system for natural farming processes and products.

4. To suggest methods and means for international coordination to strengthen the value chain development of natural farming.

5. Chain of laboratories for organic certification of products produced through natural farming.

#### C. Crop Diversification

1. Mapping of existing cropping patterns of agro-ecological zones of producer and consumer states.

2. Strategy for diversification policy to change the cropping pattern according to the changing needs of the country.

3. Arrangement for agricultural diversification & system to ensure remunerative prices for the sale of new crops.

4. Review and suggestion on micro irrigation scheme.

[F. No. 12/7/22-S.S.]  
SHUBHA THAKUR, Jt. Secy

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